

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL

West Block No.2, R. K. Puram, New Delhi.

Date of hearing: 15.01.2019
Date of Pronouncement : 01.02.2019

Excise Appeal No. 52317 of 2018

(Arising out of Order-in-Appeal No. 96 – 131(SJ)CE/JPR/2018 dated 27.04.2018 passed by the Commissioner (Appeals), Central Excise and CGST, Jaipur).

M/s Allied Chemical & Pharmaceuticals Pvt. Limited Appellant

Vs.

CCE&ST, Jaipur-I Respondent

Appearance:

Sh. Amit Jain & Sh. Rahul Tangri, Advocates for the appellant
Sh. H. Saini, AR for the Respondent

Coram:

Hon'ble Mr. Justice Dilip Gupta, President
Hon'ble Mr. C. L. Mahar, Member (Technical)

The appeal is allowed to the extent indicated in the order. For order, see order of date in Excise Appeal No. 52302 of 2018.

(Justice Dilip Gupta)
President

(C. L. Mahar)
Member (Technical)

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